

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1941**  
ANSWERED ON 11.02.2026

**WASTE-TO-ENERGY PLANTS**

1941. DR. SHRIKANT EKNATH SHINDE  
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SHRI SHRIRANG APPA CHANDU BARNE

Will the Minister of **NEW AND RENEWABLE ENERGY** be pleased to state:

- (a) the number of Waste-to-Energy (WtE) plants operational to process urban solid waste in the municipal corporations of Mumbai, Thane, Kalyan, Raigad and Pune in Maharashtra;
- (b) the details of the power generation capacity of these plants and the challenges faced in their operation and maintenance;
- (c) the status of the central financial assistance provided to the urban local bodies of Maharashtra for setting up bio-methanation and biogas plants;
- (d) the measures taken by the Government to enforce the segregation of waste at source to improve the efficiency of WtE plants; and

**ANSWER**

**THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER**

**(SHRI SHRIPAD YESSO NAIK)**

(a) & (b) As reported by the Ministry of Housing and Urban Affairs (MoHUA) and Maharashtra Energy Development Agency (MEDA), one Waste-to-Energy (WtE) plant with designed capacity to process 700 TPD (tonne per day) of Municipal Solid Waste (MSW), with an installed capacity of 14 MW for electricity generation, is operational in Pimpri Chinchwad Municipal Corporation (PCMC), Pune.

These plants face various challenges such as availability and quality of segregated waste and operation and maintenance practices being followed by the Urban Local Bodies.

(c) & (d) Under the Swachh Bharat Mission–Urban (SBM-U) 2.0 being implemented by the Ministry of Housing and Urban Affairs (MoHUA), Central Financial Assistance (CFA) is provided to Urban Local Bodies (ULBs) for setting up various waste processing facilities, including bio-methanation and biogas plants, subject to scheme guidelines. Additional Central Assistance at the rate of ₹18 crore per 100 TPD for waste-to-energy projects and Viability Gap Funding (VGF) of 25–50% is also admissible under the Mission.

For the State of Maharashtra, an allocation of ₹3758.5 crore has been made under SBM-U 2.0, of which ₹1438.1 crore is earmarked for the Solid Waste Management component. Under this component, projects with a total cost of ₹4255.81 crore, including a Central share of ₹1316.29 crore, have been approved so far. This includes approval of bio-methanation plants with a capacity of 837 TPD, with a Central share of ₹40.41 crore.

Further, the segregation of waste at source is mandated under the Solid Waste Management Rules, 2016.

(e) Tariff for power generated from Waste-to-Energy projects is determined by the concerned State Electricity Regulatory Commissions in accordance with the Electricity Act, 2003 and applicable regulations considering capital cost, operational expenses and other relevant factors to ensure project viability.